

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 153 of 2012**

**Dated : 11<sup>th</sup> October, 2013**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**M/s. East Coast Railway ... Appellant(s)**

**Versus**

**Orissa Electricity Regulatory  
Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Ms. Gitanjali Mohan

Counsel for the Respondent(s) : Mr. Rutwik Panda  
Mr. R.K. Mehta for CESU  
Mr. Priyabrat Sahu for R-1  
Mr. S. Syed Mahaboob  
for R-3,4 &5

**ORDER**

The Learned Counsel, Mr. R.K. Mehta will file the written submissions during the course of the day. The Learned Counsel for Respondent No.3, 4 & 5 undertakes to file their written submissions on or before 18.10.2013 after serving copy on the other side.

Post the matter for reporting compliance on **30<sup>th</sup> October, 2013.**

**(Justice Surendra Kumar)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**